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Pandit Deendayal Petroleum University (Amendment) Act, 2012

11 OF 2012

[11 April 2012]

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AN ACT

further to amend the Pandit Deendayal Petroleum University Act, 2007.

It is hereby enacted in the Sixty-third Year of the Republic of India as follows:-

1. Short title :-

This Act may be called the Pandit Deendayal Petroleum University (Amendment) Act, 2012.

2. Amendment of section 8 of Guj. 14 of 2007 :-

In the Pandit Deendayal Petroleum University Act, 2007, in section 8,-

- (i) in sub-section (2), in clause (iii), for the words "sixty-five years", the words "Seventy years" shall be substituted;
- (ii) in sub-section (3), for the words "for one more term only", the words "for more than one term" shall be substituted.